

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 477 OF 2007

DILBAGH SINGH

Appellant (s)

VERSUS

STATE OF PUNJAB

Respondent(s)

(With application for bail and exemption from filing O.T.  
and with office report)

Date: 08/05/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Appellant(s)

Mr. Sarup Singh, Sr.Adv.

Mr. Satyapal Khushal Chand Pasi,Adv.

For Respondent(s)

Mr. Kuldip Singh,Adv.

for Mr. Ajay Pal,Adv.

UPON hearing counsel the Court made the following  
ORDERHeard the learned counsel appearing for the appellant for  
about 15 minutes.

List the matter on Monday, 12th May, 2008 as part-heard.

(A.S. BISHT)  
COURT MASTER(PUSHAP LATA BHARDWAJ)  
COURT MASTER